

**STAGE OF THE CASES PENDING AGAINST MPs / MLAs as on 31-07-2024**

Sl.No.	NAME OF THE DISTRICT	STAGE OF PROCEEDINGS											TOTAL
		PRE-COGNIZANCE	SUMMONS	APPEARANCE OF ACCUSED	FURNISHING OF SURETIES	EXAMINATION	DISCHARGE PETITIONS PENDING	CHARGES	TRIAL	ARGUMENTS	NBWs / BWs	STAY	
1	ADILABAD	0	1	0	0	0	0	0	0	0	0	0	1
2	HANUMAKONDA	0	1	0	0	0	0	0	0	0	0	0	1
3	HYDERABAD - MSJ	2	100	0	8	6	0	0	19	0	5	13	153
4	HYDERABAD - CBI	0	0	0	0	0	20	1	1	2	0	4	28
5	JAGTIAL	0	4	0	0	0	0	0	0	0	0	0	4
6	JANGAON	0	2	0	0	0	0	0	0	0	0	0	2
7	JAYASHANKAR BHUPALPALLY	1	3	0	0	0	0	0	0	0	0	0	4
8	KARIMNAGAR	11	11	0	0	0	0	0	0	0	0	0	22
9	KHAMMAM	0	0	0	0	0	0	0	1	0	0	0	1
10	KUMURAM BHEEM ASIFABAD	0	3	0	2	2	0	0	0	0	1	0	8
11	MAHABUBABAD	0	3	2	0	0	0	0	0	0	0	0	5
12	MAHABUBNAGAR	0	3	0	0	0	0	0	0	0	0	2	5
13	MANCHERIAL	1	4	0	0	0	0	0	0	0	0	0	5
14	MEDAK	0	0	0	0	0	0	0	1	0	0	0	1
15	MEDCHAL-MALKAJGIRI	2	0	0	0	0	0	0	0	0	0	0	2
16	NARAYANPET	0	2	0	0	0	0	0	0	0	0	0	2
17	NIRMAL	1	2	3	0	0	0	0	0	0	0	0	6
18	NIZAMABAD	4	1	0	0	1	0	0	0	0	0	0	6
19	PEDDAPALLY	0	2	0	0	0	0	0	0	0	0	0	2
20	RAJANNA SIRCILLA	0	3	0	0	0	0	0	0	0	0	0	3
21	RANGA REDDY	3	3	1	0	0	0	1	1	0	0	0	9
22	SANGAREDDY	0	0	0	1	0	0	0	1	0	0	0	2
23	SIDDIPET	0	0	2	0	0	0	0	0	0	0	0	2
24	WANAPARTHY	0	1	0	0	0	0	0	0	0	0	0	1
25	WARANGAL	0	0	0	0	1	0	0	0	0	0	0	1
	<b>TOTAL</b>	<b>25</b>	<b>149</b>	<b>8</b>	<b>11</b>	<b>10</b>	<b>20</b>	<b>2</b>	<b>24</b>	<b>2</b>	<b>6</b>	<b>19</b>	<b>276</b>

**DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 31-07-2024**

SL. NO.	NAME OF THE DISTRICT	NAME OF THE COURT	CASE NO.	DATE OF FILING	UNDER SECTION	STAGE OF PROCEEDINGS
1.	ADILABAD	Junior Civil Judge, Utnoor.	CC.No.50/2024	13.03.2024	188, 290, 341 r/w 34 IPC & Section 123 of RP. Act.	Summons
2.	HANUMAKONDA	III- Addl. Junior Civil Court- cum- III- Addl. J.F.C.M., Hanumakonda	CC.No.3122/2018	04.12.2018	188 of IPC	Summons
3.	HYDERABAD – METROPOLITAN CRIMINAL COURTS	VI AMSJ COURT	1.Spl.SC.No.51/2023 in Cr.No.3/2022	14.08.2023	Sec.3(1)(u) of the SCs and STs (POA) Act-2015	Stay granted by the Honourable High Court in CrI.P.No.12327 of 2023, dated 23.01.2024
		Spl. Sessions Judge (MLAs/MPs)	2. CC. No.22/2022	21.07.2022	U/s.419, 420, 467, 468 471, 120 (b) IPC & Sec.12(1) (b) of Indian Passport Act	NBW is pending against A2. CrI. MPs are pending against sureties of A5.
			3. Sr.No.844/2022 (Cr.No.241/2023)	04.08.2022	U/s. 120A, 120B, 167, 171-B, 171-E, 171-G, 177, 191, 192, 194, 196, 219, 409, 420, 440, 468, 500, 504, 506 of IPC	Pre Cognizance
		CMM	4. Cr.No.381/2023	01.12.2023	188 IPC and Sec.126 of Representation of People's Act, 1951	Pre Cognizance
			5. CC No.6889/2024	16.07.2024	188 IPC and Sec.126 of Representation of People's Act, 1951	Summons
		XXII ACMM	6. PRC.9/2023	27.01.2023	U/s. 419,420,467,468,471,409 & 370 IPC, Sec.12 of the Passport Act, 1967 & Sec. 24 of Immigration Act-1983	Summons

SPL.JFCM (EXCISE), HYDERABAD	7. CC 282/2022	22.09.2022	188, 269 IPC Sec.3 ED Act and Sec.51 DM Act r/w 147 IPC	Examination
	8. CC 360/2022	26.11.2022	188 IPC	For Trial
	9. CC 380/2022	13.12.2022	505(1)(c), 171, 153A IPC	Examination
	10. CC 355/2022	23.11.2022	504, 505(2), 153A IPC, Sec. 67 IT Act, 2000	Stay
	11. CC 281/2022	21.09.2022	188 IPC	For Sureties
	12. CC 26/2023	12.01.2023	147, 186, 427 r/w 149 IPC	Summons
	13. CC 25/2023	10.01.2023	341, 188, 504 IPC	For Sureties
	14. CC 116/2023	20.03.2023	188, 171-C(E) IPC	For Trial
	15. CC 29/2023	23.01.2023	504, 505(2), 506 IPC	Stay
	16. CC 240/2022	23.08.2022	188 IPC	Stay
	17. CC 235/2022	23.08.2022	188 IPC	Stay
	18. CC 241/2022	23.08.2022	188 IPC	Stay
	19. CC 237/2022	23.08.2022	188 IPC	Stay
	20. CC 238/2022	23.08.2022	188 IPC	Stay
	21. CC 135/2022	03.06.2022	499 and 500 IPC	For Trial
	22. CC 139/2022	16.05.2022	188 IPC	Stay
	23. CC 369/2023	09.10.2023	147, 448, 504, 506, 323 r/w 149 IPC and Sec.605, 606 GHMC Act	For Sureties
	24. CC 371/2022	06.12.2022	290, 188 IPC	Summons
	25. CC 138/2022	03.06.2022	143, 341, 427, 323, 506 IPC	Stay
	26. CC 144/2022	11.05.2022	143, 341, 427, 323, 506, 188, 109 r/w 149 IPC	BW Pending
	27. CC 337/2023	31.08.2023	153 A IPC	For Trial
	28. CC 338/2023	22.09.2023	153 A IPC, 295 A, 504, 505 (2) IPC	For Trial
	29. CC 354/2022	22.11.2022	295 A IPC	BW pending
	30. CC 310/2023	01.09.2023	188, 171 C, 505 IPC, Sec.123 of the representation of the People Act 1951	For Examination
	31. CC 333/2023	12.09.2023	298 of IPC	For Cross Examination
	32. CC 134/2022	03.06.2022	500 and 501 IPC r/w 34 IPC	Stay pending granted
	33. CC 261/2023	05.07.2023	188 IPC and Sec.21/76 CP Act	Summons

			34. CC 390/2023	07.11.2022	294B, 189, 506 IPC	Summons
			35. CC 330/2023	19.10.2023	296,504 IPC	For Trial
			36. CC 331/2023	19.10.2023	298 IPC	For Trial
			37. CC 387/2023	31.10.2023	505(1)(c), 504 IPC	Stay
			38. CC 393/2023	09.11.2023	147,117,151,188,341,353,506 r/w 149 IPC	Stay
			39. CC 394/2023	03.11.2023	143, 341 r/w 34 IPC	For Sureties
			40. CC 395/2023	03.11.2023	341, 188 r/w 34 Sec.30	Summons
			41. CC 396/2023	03.11.2023	188, 341 r/w 34 IPC	Summons
			42. CC 397/2023	03.11.2023	186 IPC Sec.126 RP Act	Summons
			43. CC 398/2023	03.11.2023	188 IPC	Summons
			44. CC 399/2023	03.11.2023	341, 186 IPC and Sec.30 of Police Act	Summons
			45. CC 400/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			46. CC 401/2023	03.11.2023	188 IPC, Sec.30 of PA	Summons
			47. CC 402/2023	03.11.2023	186, 427 IPC	Summons
			48. CC 403/2023	03.11.2023	188 IPC	Summons
			49. CC 404/2023	03.11.2023	188, 341 IPC	Summons
			50. CC 405/2023	03.11.2023	341, 188 r/w 34 IPC	Summons
			51. CC 406/2023	03.11.2023	188, 143, 341 r/w 149 IPC.	Summons
			52. CC 429/2023	11.12.2023	143, 145, 147, 152, 153A, 353 r/w 149 IPC	BW pending
			53. CC 430/2023	11.12.2023	153(A), 505(ii) IPC	Examination
			54. CC 431/2023	11.12.2023	295A IPC	For Trial
			55. CC 432/2023	11.12.2023	295A IPC	For Trial
			56. CC 433/2023	11.12.2023	298, 504 IPC	For Trial
			57. CC 434/2023	11.12.2023	505(1)(b)(c), 505 (2) IPC	For Trial
			58. CC 435/2023	11.12.2023	298, 504 IPC	For Trial
			59. CC 436/2023	11.12.2023	298 IPC	For Trial
			60. CC 457/2023	19.12.2023	269 IPC Sec 51 (b) DM Act	Summons
			61. CC 458/2023	19.12.2023	269, 188 IPC and Sec. 57of DM Act.	Summons
			62. CC 459/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons
			63. CC 460/2023	19.12.2023	188, 269 IPC Sec 51 (b) DM Act	Summons

			64. CC 461/2023	19.12.2023	188, 271 r/w 34 IPC	Summons
			65. CC 462/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			66. CC 463/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			67. CC 464/2023	19.12.2023	269, 188 IPC and Sec 57 DMA Act	Summons
			68. CC 465/2023	19.12.2023	188, 269 IPC Sec 57 DM Act	Summons
			69. CC 466/2023	19.12.2023	188 IPC	Summons
			70. CC 467/2023	19.12.2023	171 r/w 171(F) 188 IPC	Summons
			71. CC 470/2023	19.12.2023	143, 147, 341, 290, r/w 149 IPC	Summons
			72. CC 472/2023	19.12.2023	153 (A), 295 (A), 504, 505 IPC	For Trial
			73. CC 473/2023	19.12.2023	143, 147, 341, 447, 152, 198, 269 r/w 149	Summons
			74. CC 13/2024	08.01.2024	341, 188 IPC	For Trial
			75. CC 14/2024	08.01.2024	341, 151, 171 IPC	For Trial
			76. CC 15/2024	08.01.2024	341, 151, 171 IPC	For Trial
			77. CC 16/2024	08.01.2024	341, 151, 171 IPC	For Trial
			78. CC 17/2024	08.01.2024	341, 188 IPC	For Trial
			79. CC 41/2024	30.01.2024	171 H, 188 r/w 34 IPC	For Sureties
			80. CC 42/2024	22.01.2024	341, 427 IPC	Examination
			81. CC 44/2024	03.02.2024	341, 188 r/w 34 IPC and Sec 51 (b) of DM Act	For Sureties
			82. CC 45/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	Summons
			83. CC 46/2024	03.02.2024	188 IPC and Sec 51 (b) of DM Act	For Sureties
			84. CC 47/2024	03.02.2024	341, 188 IPC	Summon
			85. CC 83/2024	19-03-2024	332, 188, 143, 147 r/w 149 IPC	Summon
			86. CC 84/2024	19-03-2024	341, 143, 147, 188 r/w 149 IPC	Summon
			87. CC 85/2024	19-03-2024	505 (2), 504, 506 IPC	Summon
			88. CC 86/2024	19-03-2024	188, 171 H IPC	Summon
			89. CC 87/2024	19-03-2024	188, 143, 147 R/W 149 IPC	Summon
			90. CC 88/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon
			91. CC 89/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon

			92. CC 90/2024	19-03-2024	188, 171 E r/w 34 IPC	Summon
			93. CC 91/2024	19-03-2024	324, 506, 504 r/w 34 IPC	Summon
			94. CC 92/2024	19-03-2024	123 (1) RP Act	Summon
			95. CC 93/2024	19-03-2024	427, 186 IPC	Summon
			96. CC 94/2024	19-03-2024	124 (a), 504, 500 IPC	Summon
			97. CC 95/2024	19-03-2024	147, 148, 341, 353 r/w 149 IPC	Summon
			98. CC 96/2024	19-03-2024	188, 353, 341 r/w 34 IPC	Summon
			99. CC 97/2024	19-03-2024	353, 186, 290, 506 r/w 34 IPC	Summon
			100. CC 98/2024	19-03-2024	186, 188, 341 r/w 34 IPC	Summon
			101. CC 99/2024	19-03-2024	143, 341, 353, r/w 149 IPC	Summon
			102. CC 100/2024	19-03-2024	290, 323, 353 r/w 34 IPC	Summon
			103. CC 101/2024	19-03-2024	341,353 r/w 34 IPC	Summon
			104. CC 102/2024	19-03-2024	143, 448, 341, 353 r/w 149 IPC	Summon
			105. CC 103/2024	19-03-2024	341, 353, 294 b, 509 149 IPC	Summon
			106. CC 104/2024	19-03-2024	188, 171 c r/w 171 f IPC	Summon
			107. CC 105/2024	19-03-2024	171 b, 171 e IPC	Summon
			108. CC 106/2024	19-03-2024	188, 341 IPC	Summon
			109. CC 107/2024	19-03-2024	130, 131 RP Act, Sec 188, 171, 109 IPC	For Sureties
			110. CC 108/2024	19-03-2024	171H, 188 IPC sec 192 r/w 177 MV Act.	Summon
			111. CC 109/2024	19-03-2024	143, 448, 427, 504, 506 r/w 149 IPC	Summon
			112. CC 110/2024	19-03-2024	341, 323, 290, 188, 147 r/w 34 IPC	BW pending
			113. CC 111/2024	19-03-2024	341, 290, 171 H r/w 34 IPC	Summon
			114. CC.112/2024	19-03-2024	341, 290, 188 r/w 34 IPC	Summons
			115. CC.116/2024	20-03-2024	188, 171 IPC	Summons
			116. CC 137/2024	18-03-2024	188 IPC	Summons
			117. CC 138/2024	18-03-2024	171 IPC	Summons
			118. CC 139/2024	18-03-2024	171 b IPC	Summons
			119. CC 140/2024	18-03-2024	188, 171 E IPC	Summons
			120. CC 141/2024	18-03-2024	188, 341 IPC	Summons
			121. CC 142/2024	18-03-2024	341, 290 IPC	Summons
			122. CC 143/2024	18-03-2024	143, 147, 148 IPC	Summons
			123. CC 144/2024	18-03-2024	171b IPC	Summons
			124. CC 145/2024	18-03-2024	499, 500 IPC	Summons

			125. CC 150/2024	19-03-2024	188, 171 IPC	Summons
			126. CC 213/2024	10-05-2024	153, 295, 504 r/w 511 IPC	Summons
			127. CC 214/2024	10-05-2024	171 IPC	Summons
			128. CC 215/2024	10-05-2024	341, 290 r/w 34 IPC	Summons
			129. CC 216/2024	10-05-2024	506 IPC	Summons
			130. CC 217/2024	10-05-2024	171 b IPC	Summons
			131. CC 218/2024	10-05-2024	341, 290 IPC	Summons
			132. CC 219/2024	10-05-2024	186, 341, 290 IPC	Summons
			133. CC 220/2024	10-05-2024	171 (B) IPC	Summons
			134. CC 239/2024	28-05-2024	447, 323, 504 r/w 34 IPC	Summons
			135. CC 240/2024	28-05-2024	341, 188 r/w 34 IPC	Summons
			136. CC 241/2024	28-05-2024	341, 188 r/w 34 IPC	Summons
			137. CC 242/2024	28-05-2024	188, 171 H IPC	Summons
			138. CC 243/2024	28-05-2024	171 B IPC	Summons
			139. CC 244/2024	28-05-2024	143, 188 IPC	Summons
			140. CC 245/2024	28-05-2024	341, 188 r/w 149 IPC	Summons
			141. CC 268/2024	19-06-2024	171c, 171 r r/w 188, 506 IPC & Sec 123(2) of RP Act	Summons
			142. CC 269/2024	19-06-2024	188 IPC & Sec 4 of TSPSDOP & POOPA Act	Summons
			143. CC 270/2024	15-06-2024	188, 171 E IPC	Summons
			144. CC 271/2024	19-06-2024	171B r/w 171E, 188 IPC & Sec 123(1)(A)	Summons
			145. CC 272/2024	19-06-2024	143, 353, 188, 341, 504 r/w 149 IPC	Summons
			146. CC 285/2024	12-06-2024	143, 188, 342 r/w 149 IPC	Summons
			147. CC 286/2024	12-06-2024	143, 188, 342 r/w 149 IPC	Summons
			148. CC 287/2024	12-06-2024	188, 285 r/w 34 IPC	Summons
			149. CC 290/2024	25-07-2024	171(H), 188	Summons
			150. CC 306/2024	31-07-2024	130, 131 RP Act, Sec.188, 109, 171(c)(H) r/w 171 (F) IPC	Summons
			151. CC 307/2024	31-07-2024	U/s. 188, 171(H), 171(F) r/w 34 IPC and Sec 21/76 of CP Act	Summons
			152. CC 308/2024	31-07-2024	188, 269, 270 IPC and 51(B) of DM Act.	Summons
			153. CC 309/2024	31-07-2024	188, 171(C) r/w 171 (F), 171(H), 109	Summons

4.	HYDERABAD – CBI	Principal Special Judge for CBI Cases, Hyderabad	1. CC.1/2012	12.01.2012 (1 <sup>st</sup> Charge Sheet) 26.04.2014 (Suppl. Charge Sheet against A9	U/s. 120-B, 420, 379, 411, 427, 447 IPC, u/s. 21 r/w 4(1), 4(1)A, & 23 Minerals Development Regulation Act, 1957, u/s. 13(2) r/w 13(1)(d) of P.C. Act, 1988	Part-heard (Trial)
			2. CC.8/2012	27.04.2012	U/s. 120-B, 420, 409, 468, 471 IPC, Sec. 11, 12, 13(2) r/w 13(1) (c) & (d) of P.C. Act	(8) Discharge Petitions are pending
			3. CC.9/2012	29.05.2012	U/s. 120-B r/w 420, 468, 471 IPC, Sec. 9 of P.C. Act	(3) Discharge Petitions are pending
			4. CC.10/2012	30.05.2012	u/s. 120-B, 420,409, 468, 471 IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(6) Discharge Petitions are pending
			5. CC.14/2012	13.09.2012	U/s. 120-B r/w 420, 409, 419, 468, 471, 477, 477(A) IPC, Sec. 9, 11, 12, 13(2) r/w 13(1)(c)(d) of P.C. Act	(11) Discharge Petitions are pending
			6. CC.12/2013	13.05.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(9) Discharge Petitions are pending
			7. CC.24/2013	25.09.2013	U/s. 120-B r/w 420, 409, Sec. 9, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act	(5) Discharge Petitions are pending
			8. CC.25/2013	28.09.2013	U/s. 120-B r/w 420 IPC Sec.13(2) r/w 13(1)(d) of P.C. Act	(4) Discharge Petitions are pending
			9. CC.26/2013	30.09.2013	U/s. 120-B r/w 420 IPC Sec. 9, 13(2) r/w 13(1) (c) (d) of P.C. Act	(15) Discharge Petitions are pending
			10. CC.27/2013	10.10.2013	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending
			11. CC.28/2013	17.10.2013	U/s. 120-B, 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(7) Discharge Petitions are pending



			12. CC.26/2014	21.11.2014	U/s. 120-B r/w 420, 409, 468, 471, 477A IPC, Sec. 9, 11, 12, 13(2) r/w 13(1) (c) (d) of P.C. Act, 1988	(6) Discharge Petitions are pending
			13. SC.1/2016	16.08.2016	U/s. 3, 4 & 8(5) of PML Act	(3) Discharge Petitions are pending
			14. SC.2/2016	16.09.2016	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			15. SC.2/2017	04.07.2017	U/s. 3, 4 & 8(5) of PML Act	(5) Discharge Petitions are pending
			16. SC.1/2018	03.02.2018	U/s. 3, 4 & 8(5) of PML Act	(11) Discharge Petitions are pending
			17. SC.2/2018	03.02.2018	U/s. 4 r/w 3 of PML Act	(4) Discharge Petitions are pending
			18. SC.1/2020	07.12.2020	U/s. 45, 3 & 4, 8(5) of PML Act	(8) Discharge Petitions are pending
			19. SC.1/2021	22.03.2021	U/s. 4 r/w 3 of PML Act	(3) Discharge Petitions are pending. Reply arguments in Discharge Petitions filed by A3 and A11
			20. SC.2/2021	13.08.2021	44(1)(d)(ii) of PML Act	(5) Discharge Petitions are pending
			21. SC.3/2021	13.08.2021	44(1)(d)(ii) of PML Act	(4) Discharge Petitions are pending
			22. SC.1/2023	13.07.2023	U/s. 120B r/w 302 and 201 IPC	Hearing on Charges
		Pr. Spl. Judge for SPE & ACB Cases, Hyderabad	23. CC. 15/2016	18.08.2016	U/Sec.12 of PC Act 1988 and 120-B r/w Sec. 34 IPC	Stayed by Hon'ble Supreme Court vide SLP (CRL.3932/2021) and 5333/2021
			24. CC. 12/2012	13.08.2012	U/Sec 7,8,9,13(1) (d) and 13(2) of PC Act 1988 and 120-B, 34,109 and 219 of IPC	For Arguments
			25. CC. 15/2012	06.09.2012	U/Sec.8,9,10,13(1) (d) r/w 15 of PC Act, 1988 and 120-B, 34, 109 r/w 116 IPC	For filling written statement (Argument)

			26. CC.17/2016	27.08.2016	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.401/2021 stay is extended.
			27. CC. 26/2020	20.08.2020	U/Sec.13(1) (d) r/w 13(2) of PC Act 1988, Sec 120-B r/w 34 IPC	Stayed by Honourable High Court vide CRL.RC.578/2021 stay is extended.
			28. CC. 102/2024	19.06.2024	U/s 409, 120-B r/w 34 IPC U/s 13(1) (d) r/w 13(2) PC Act	Stay was granted vide.Crl.RC.No.435/2021 stay is extended. CC.No.27/2017 filed on 12.09.2017 case is received by transfer from I Addl. SPE & ACB Cases, Hyderabad and renumbered as CC.No.102/2024.
5.	JAGTIAL	II Addl. Junior civil Judge-cum-Judicial Magistrate of First Class, Jagtial.	1) CC.No.793/2020	10.09.2020	188,285,341 r/w 34 IPC	Summons
			2) CC.No.1249/2021	31.07.2021	290,447,341 r/w 511 IPC	Summons
			3) CC.No.813/2022	27.07.2022	143,290,341,353,506 r/w 149 IPC	Summons
		Junior civil Judge-cum-Judicial Magistrate of First Class, Dharmapuri.	4) CC.No.886/2022	03.03.2022	188,341 r/w 34 IPC	Summons
6.	JANGAON	Prl. Junior Civil Judge, Jangaon.	1) CC.No.595/2024	06-04-2024	143, 341 r/w 149 IPC, Sec 131 RP Act.	Summons
			2) CC.No.102/2021	30-01-2021	143, 353, r/w 149 IPC	Summons
7.	JAYASHANKAR BHUPALPALLY	Prl. District and Sessions Judge, JS Bhupalpaly	1) Crl. RP. 2/2024	04.03.2024	399 Cr.P.C.	Summons
		Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, JS Bhupalpally	2) CC.No.843/2023	22.07.2023	504, 505(2) IPC	Accused Summons
			3) CC.NO.939/2023	31.07.2023	504, 505(2) IPC	Accused Summons

		Addl. Judicial Magistrate of First Class, JS Bhupalapally	4) Cr.No.149/2023	18.11.2023	307, 323, 109 r/w 34 of IPC	Pre Cognizance
8.	KARIMNAGAR	I-Addl.Judl.Magistrate of I Class, Huzurabad	1) CC.1088/2021	09.12.2021	188 IPC 51 (B) DM Act	Summons
			2) CC.1140/2021	17.12.2021	188 IPC 51 (B) DM Act	Summons
			3) CC.80/2019	28.01.2019	505, 171C, 171 G r/w 171 F of IPC	Summons
			4) Cr.327/2020	17.12.2021	186, 188, 506 IPC, Sec.3(2) of ED Act	Pre Cognizance
		II-Addl.Judl.Magistrate of First Class, Huzurabad	5) Cr.72/2017	29.09.2017	506, 507 IPC	Pre Cognizance
			6) Cr.277/2023	23.11.2023	188 r/w 34 IPC	Pre Cognizance
			7) Cr.278/2023	21.11.2023	188 r/w 34 IPC	Pre Cognizance
			8) CC.775/2023	18.12.2023	188, 285, 336 r/w 34 IPC	Summons
			9) CC.831/2024	28.06.2024	505, 153-A IPC	Summons
			10) Cr.1/2022	03.01.2022	147,188,341 r/w 149 IPC	Pre Cognizance
			11) Cr.2/2022	03.01.2022	147,188, 341, 332 r/w 149 IPC, Sec.51(b) of DM Act and Sec.3 of PDPP Act	Pre Cognizance
			12) Cr.170/2023	06.11.2023	188 r/w 34 IPC	Pre Cognizance
			13) Cr.345/2023	14.11.2023	341,188,171-H r/w 34 IPC	Pre Cognizance
			14) Cr.376/2023	21.11.2023	188,171-H IPC	Pre Cognizance
			15) Cr.680/2023	01.12.2023	153,188,171-F IPC	Pre Cognizance
			16) Cr.681/2023	01.12.2023	153,188,171-F IPC	Pre Cognizance
			17) CC.1749/2023	06.11.2023	188,171-H r/w 34 IPC	Summons
			18) CC.1820/2023	25.11.2023	188,171-H r/w 34 IPC	Summons
			19) CC.1822/2023	25.11.2023	188,171-H IPC	Summons
			20) CC.380/2024	29.02.2024	188 IPC	Summons
			21) CC.804/2024	06.04.2024	353, 153 r/w 34 IPC	Summons
			22) CC.874/2024	25.04.2024	188 IPC	Summons
9.	KHAMMAM	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989 – cum- III Additional District and Sessions Judge, Khammam	1) SC/SPL/63/2019	17.10.2019	U/sec. 420 and 506 of IPC and Sec. 3 (1) (x) of SCs & STs (POA) Act, 1989.	For Trial (Schedule)

10.	<b>KUMURAM BHEEM ASIFABAD</b>	Junior Civil Judge, Sirpur-T.	1) CC.No.400/2018	26-09-2018	Sec.143, 147, 188, 341 R/w. 149 IPC	Examination
			2) CC.No.404/2019	31-07-2019	Sec.188, 143, 341, 353, 504 R/w. 34 IPC	Furnishing Sureties/Copies
			3) CC.No.657/2020	19-10-2020	Sec.209, 271 IPC, Sec.3 of ED Act, Sec.51 DM Act	Examination
			4) CC.No.710/2020	31-10-2020	269, 271 IPC, Sec.3 of ED Act, Sec.51 of DM Act	Furnishing Sureties/Copies
			5) CC.No.720/2020	31-10-2020	143, 341, 269, 271 R/w. 34 IPC, Sec.3 of ED Act, Sec.51 of DM Act.	Summons
			6) CC.No.471/2022	31-05-2022	Sec.324, R/w. 34 IPC	Issue NBW
			7) CC.No.70/2024	31-01-2024	Sec. 188 Cr.P.C.	Summons
			8) CC.No.558/2024	31-07-2024	Sec.498-A, IPC, Sec.3,4 DP Act.	Summons
11.	<b>MAHABUBABAD</b>	Prl. Junior Civil Judge, Mahabubabad.	1) CC.336/2022	26.05.2022	143, 149, 341	Summons
			2) CC.156/2021	03.03.2021	143, 147, 149, 186, 188, 341	Summons
			3) CC.61/2022	26.02.2022	143, 149, 286, 341 of IPC	Summons
		Junior Civil Judge, Thorrur.	4) CC.517/2021	11.06.2021	452, 448,143, 188, 353 r/w 149 IPC , Sec 3 of PDPP Act, Sec 220, 221 of Telangana Panchayat Raj Act.	Appearance of Accused
			5) CC.518/2021	11.06.2021	147, 323, 427, 506, 341 r/w 149 IPC, Sec. 109 IPC, Sec. 220, 221 of Telangana Panchayat Raj Act.	Appearance of Accused
12.	<b>MAHABUBNAGAR</b>	III Addl. Junior Civil Judge-cum-III Addl. Judicial Magistrate of First Class, Mahabubnagar.	1) CC.35/2020	30.01.2020	U/Sec.341, 342, 427 r/w 37 of IPC	Summons
			2) CC.221/2022	30.06.2022	U/Sec.341, 353 r/w 34 of IPC	Summons
			3) CC.1733/2022	12.01.2022	U/Sec.505(2), 504 r/w 34 of IPC	Summons

		IV-Addl. Junior Civil Judge-cum-IV-Addl. JMFC, Mahabubnagar	4) CC.786/2022	01.06.2022	U/sec. 456, 364, 379, 506, 201 r/w 109 IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
			5) CC.787/2022	23.05.2022	U/Sec. 120-B, 363, 506 r/w 109 of IPC	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
13.	MANCHERIAL	I Addl. Junior Civil Judge, Mancherial	1) CC.No.136/2019	12.02.2019	188 IPC	Summons
		II Addl. Junior Civil Judge, Mancherial	2) CC.No.1027/2019	29.08.2019	171 (B) (E) IPC	Summons
			3) CC.No.312/2023	29.03.2023	109, 143, 149, 290, 427, 448, 506 IPC	Summons
			4) Cr.No.753/2023	04.12.2023	171E, 188 IPC	Pre Cognizance
		Junior Civil Judge, Bellampalli	5) CC.No.115/2019	20.03.2019	188, 341, 506 r/w 34 of IPC	Summons
14.	MEDAK	I Addl. Junior Civil Judge-cum-Spl. Judicial Magistrate of First Class (Mobile), Medak	CC.No.52/2020	29.01.2020	341, 290 IPC	Trial
15.	MEDCHAL-MALKAJGIRI	Prl. Junior Civil Judge-cum-VII Addl. Metropolitan Magistrate, Medchal.	1) FIR No.523/2023	07.12.2023	420 IPC, 3(1) (g) SC/ST POA Act, 2015.	Pre-cognizance
		II Addl. JCJ-cum-IX Addl. Judicial Magistrate of First Class, Medchal.	2) FIR No.577/2024	21.05.2024	447, 427, 341, 353, 152, 147 r/w 149 IPC	Pre-Cognizance
16.	NARAYANPET	Addl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayanpet.	1) Cr. No.318/2023 in CC 390/2024	04.04.2024	U/s. 171E, 171F, 171H, Sec. 123 (1) RP Act	Accused Summons
		Junior Civil Judge-cum-Judicial Magistrate of First Class, Kosgi	2) CC. No.97/2023	22.06.2023	U/s. 171E, 171H, Sec. 123 r/w 77 RP Act	Summons

17.	NIRMAL	Addl. Junior Civil Judge, Nirmal	1) CC.No.194/2020	30.09. 2020	143, 149, 188, 186, of IPC and Sec. 126 of PR Act	Summons pending of Appearance of A.2
			2) CC.No.751/2020	16.04.2021	171-G, 188, 504-A, 505 r/w 34 of IPC	Summons pending of Accused
			3) CC.No.554/2023	04.09.2023	341, 188 r/w 34 of IPC	Summons pending of Accused
			4) CC.No.117/2023	12.09.2023	341, 188, 149 of IPC	Summons pending of Accused
			5) CC.No.58/2024	25.03.2023	447, 341, 188, 290, 186 r/w. 34 of IPC	Summons pending of Accused
			6) Cr.No.117/2023	25.03.2023	153, 506, 505(2) of IPC	For Filing Charge Sheet
18.	NIZAMABAD	I Addl. Junior Civil Judge-cum-Addl. JMFC (Juvenile), Nizamabad.	1) CC.No.810/2023	11.04.2019	U/s. 341, 323, 290, 506 r/w 34 IPC	Summons
		II Addl. JCJ-cum-Addl. JMFC, Nizamabad.	2) CC.No.2426/2021	17.10.2017	504, 506 IPC	Examination
		IV Addl. Junior Civil Judge-cum-Spl. JMFC (Excise) Court, Nizamabad	3) Cr.No.647/2023	20.11.2023	U/s. 188, 290 r/w 34 IPC, 123 (2) RP Act	Pre Cognizance
			4) Cr.No.212/2023	20.11.2023	U/s. 188, 147, 323, 171-E, r/w 149 IPC, 123 (1) RP Act	Pre Cognizance
		Pri. Junior Civil Judge-cum-Judicial Magistrate of First Class, Bodhan	5) Cr. No.438/2023	19.08.2023	U/s. 153a, 505(2), 354, 509, 500, 109 r/w 34 IPC	Pre Cognizance
		Spl. Judicial Magistrate of Second Class, Armoor	6) Cr.No.161/2018	23.11.2020	U/s. 188 IPC	Pre Cognizance
19.	PEDDAPALLY	Junior Civil Judge, Peddapally	1) CC.No.162/2023	31.05.2023	U/Sec. 324, 109, 114 r/w 34 IPC	Summons
		I Addl. Junior Civil Judge, Godavarikhani	2) CC.No.160/2019	14.03.2019	U/Sec. 448, 188, 171-H r/w 34 IPC	Summons

20.	RAJANNA SIRCILLA	Judicial Magistrate of First Class, Vemulawada	1) CC.No.1416/2021	31.12.2021	188 of IPC	Summons Report
			2) CC.No.667/2021	25.06.2021	143, 341, 285, 188, 269, 270 r/w 149 of IPC and Sec.3 of ED Act	Summons Report
		Pri. Judicial Magistrate of First Class, Rajanna Sircilla	3) CC.No.777/2022	02.07.2022	143, 147, 269, 270, 341, 353 IPC, Sec.3 of ED Act	Summons
21.	RANGA REDDY	Spl. Sessions for Trial of Cases under SCs & STs (POA) Act, 1989- cum-VII ADJ, Cyberabad, R.R.District at L.B.Nagar.	1) SC.No.84/2019	07.05.2019	447, 427, 506, 109, 120-B r/w 34 IPC	Charges
			2) SC.No.261/2022	02.06.2022	342, 323, 504, 506 r/w. 34 IPC, Sec.3(1)(r)(s) SC/ST POA Act	Fixing of Trial
		II Addl. Junior Civil Judge-cum-II Addl. Metropolitan Magistrate (Juvenile Court) Cyberabad, R.R. District at L.B.Nagar.	3) Cr.No.1177/2022	11.07.2022	151 Cr.PC.	Pre-Cognizance
		JMFC, Spl. Mobile Court (PCR Act)-cum- IV Addl. M.M.-cum- IV AJCJ, Cyberabad, R.R. District at L.B.Nagar	4) CC.No.550/2023	23.02.2023	120B, 415, 419, 420, 447, 468, 471 r/w 34 of IPC	Appearance of Accused
		I AJCJ-cum-IX Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Kukatpally	5) CC.No.1612/2023	09.01.2022	204 of IPC	Summons
		II AJCJ-cum-XIII Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Rajendranagar	6) Cr.No.224/2020	05.03.2020	188, 287, 109, 115 of IPC & Aircraft Act	Pre-Cognizance

		VII AMM-cum-VII Addl. Junior Civil Judge, Cyberabad, R.R. District at Hayathnagar	7) Cr.No.465/2023	04.04.2023	505 (1 & 2) & 153 of IPC	Pre-Cognizance
		AJCJ-cum-XVI Addl. Metropolitan Magistrate, Cyberabad, R.R. District at Ibrahimpatnam	8) CC.No.353/2021	05.05.2021	269, 504 of IPC	Summons
		Pri. JCJ-cum-Judicial Magistrate of First Class, R.R. District at Shadnagar.	9) Cr.No.328/2023	09.01.2024	U/s 188 of IPC	Summons
22.	SANGAREDDY	Junior Civil Judge-cum-Judicial Magistrate of First Class, Narayankhed	1) CC.No.188/2018	06.04.2018	127(A), 77(1) OF RP Act	Trial (Part-Heard)
			2) CC.No.476/2022	01.08.2022	353, 504, 506 r/w 34 IPC	Sureties
23.	SIDDIPET	Junior Civil Judge Court, Dubbak	1) CC. No.734/2021	10.12.2021	143, 188, 341, r/w 34 IPC	Appearance of Accused
			2) CC. No.103/2023	01.06.2023	149, 186, 189, 290, 341, 353 IPC	Appearance of Accused
24.	WANAPARTHY	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Wanaparthly	CC.No.574/2023	02.09.2023	U/s. 341, 290 IPC	Summons
25.	WARANGAL	Pri. Junior Civil Judge, Warangal.	CC.NO.5366/2022	18.10.2021	U/s.188, r/w.34 IPC	For copies and examination.

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